

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL, JAIPUR BENCH,

JAIPUR

Date of order: 06.09.02

OA No. 254/1998

1. Suraj Mal Meena s/o late Shri H.S.Meena posted as CTI, DRM Officer, Western Railway, Jaipur.
2. Madan Lal Meena s/o Shri Mathura Lal Meena, presently posted as CTI, D.R.M. Office, Western Railway, Jaipur.
3. K.L.Chholak s/o Shri Sultan Singh Meena, posted as CTI, DRM Office, Western Railway, Jaipur.

.. Applicants

Versus

1. Union of India through Chairman, Railway Board, Rail Bhawan, New Delhi.
2. General Manager, Western Railway, Churchgate, Mumbai.
3. Divisional Railway Manager, Western Railway, Jaipur Division, Jaipur

.. Respondents

Applicant No.1 Suraj Mal Meena, present in person.

Mr. S.S.Hasan, counsel for the respondents

CORAM:

HON'BLE MR. H.O.GUPTA, MEMBER (ADMINISTRATIVE)

HON'BLE MR. M.L.CHAUHAN, MEMBER (JUDICIAL)

O R D E R (ORAL)

The applicant submits that the OA has become infructuous since the relief has been granted by the respondents. In view of above submissions by the applicant, who is present in the Tribunal in person, this OA is dismissed being infructuous.


(M.L.CHAUHAN)
Member (Judicial)


(H.O.GUPTA)
Member (Administrative)